

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1434/2016

New Delhi, this the 11th day of July, 2016

**Hon'ble Mr. Justice M. S. Sullar, Member (J)
Hon'ble Mr. V. N. Gaur, Member (A)**

Inder Pal,
S/o. Sh. Gyani Ram,
R/o. WZ-110, Khyala Village,
New Delhi.

...Applicant

(By Advocate : Ms. Madhulika Sarin)

VERSUS

1. Union of India through its Secretary,
Ministry of Home, North Block,
New Delhi.
2. South Delhi Municipal Corporation,
Office of the Deputy Director Horticulture,
Horticulture Department, West Zone,
60, Block Ashok Nagar, New Delhi. ...Respondents

O R D E R (O R A L)

Justice M. S. Sullar, Member (J).

At the very outset, learned counsel intends to withdraw the Original Application (O.A.), to enable the applicant to file a fresh O.A to challenge the impugned order including the basic order dated 29.04.2014 (Annexure -J).

2. The O.A is hereby dismissed as withdrawn with the aforesaid liberty, as prayed for.

(V. N. Gaur)
Member (A)

(Justice M. S. Sullar)
Member (J)

/Maya/